

**Joint Inspection Report as per the Hon'ble National Green Tribunal order dated 23.03.2021 passed in O.A.No: 86 of 2021 (SZ) Carried out by the Joint Inspection Committee on 29.04.2021**

**1.0 Order of the Hon'ble National Green Tribunal Dated 23.03.2021**

The Hon'ble National Green Tribunal took the application filed by Thiru N. Samiraja, Perambalur District on board and passed directions in application No 86 of 2021(SZ) through order dated 23.03.2021 as under.

“In order to ascertain the genuineness of the allegations made, we feel it appropriate to appoint a joint committee comprising of (1) The District Collector, Perambalur District or a Senior Officer not below the rank of Assistant Collector or Sub Divisional Magistrate to be deputed by the District Collector, (2) a Senior Officer from the Tamil Nadu Pollution Control Board (TNPCB) as designated by its Chairman,(3) a Senior Officer from not below the rank of Superintending Engineer from Public Works Department (PWD) and Water Resources Organisation (WRO) who is in charge of that area to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

The committee is also directed to ascertain as to the nature of drainage system that is likely to be provided, the nature of discharge of sewage that is being followed in that area, whether

proper drainage system has been provided including the treatment facility of sewage being collected through the public drain before it is being discharged into the water body.

The committee is also directed to ascertain as to whether the Solid Waste Management Rules, 2016 is being strictly implemented in that area and if not what is the action taken by the regulators against such authorities or persons who are violating the same as has been directed by the Principal Bench of National Green Tribunal in O.A No: 606 of 2018.

The Committee is also directed to conduct the water analysis test in the sewage canal as well as the river at different locations in respect of Faecal Coliform (FC) and Total Coliform (TC) apart from other criteria to be analysed to assess the quality of the water and if there is any contamination caused on account of the illegal activities then they are directed to suggest the remedial measures for rectifying the same and if there is any sewage treatment plant provided, then, conduct analysis of its quality after taking samples from inlets and outlets of the sewage treatment system if any to ascertain as to whether it confirms to the standard provided and if not, suggest the nature of upgradation required and to assess the environmental compensation against those persons for causing pollution.

The Public Works Department (PWD) will be the nodal agency co-ordination and also for providing necessary logistics for this purpose.

The Committee is directed to submit the report to this Tribunal on or before 07.05.2021 by e- filing.”

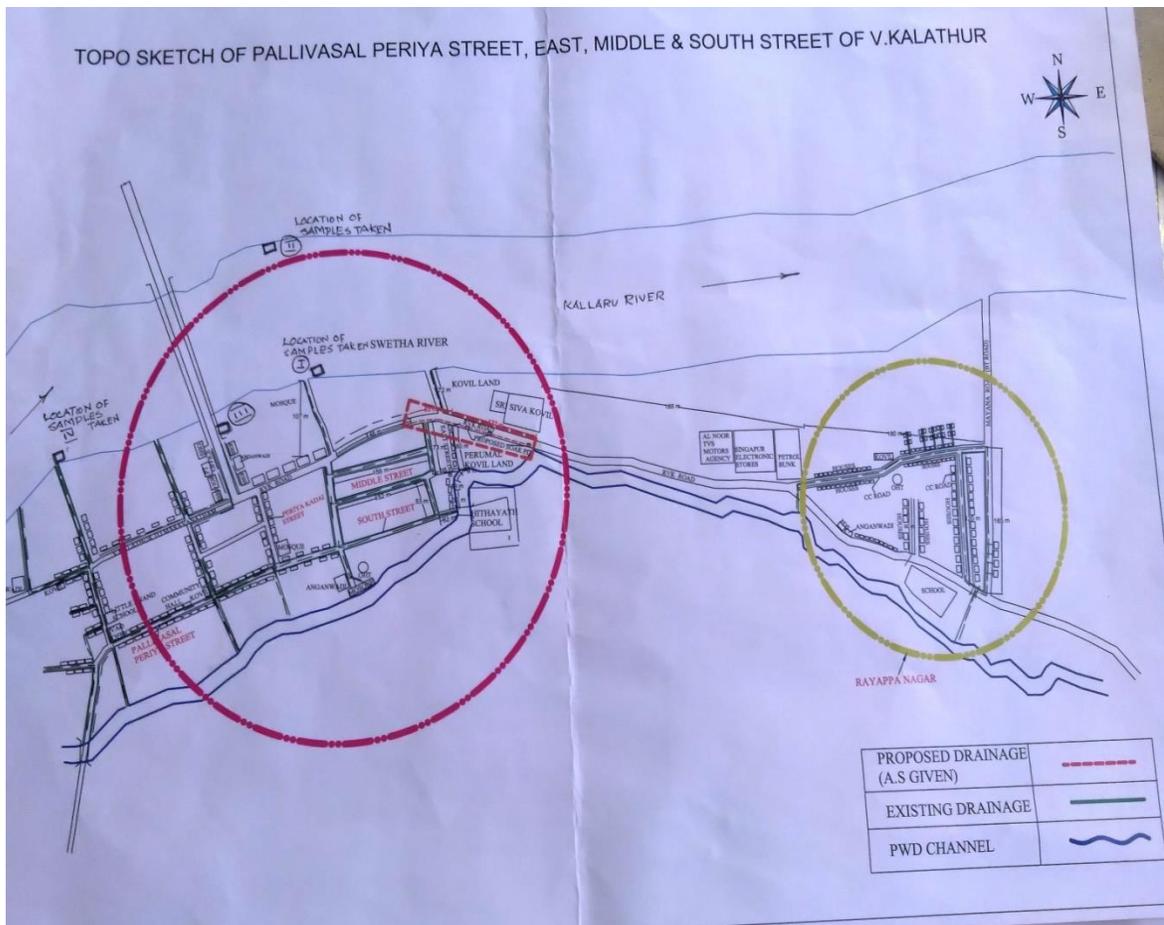
It is respectfully submitted that based on the Hon'ble National Green Tribunal order dated: 23.03.2021 the joint committee has been constituted as follows.

<b>Sl. No</b>	<b>Officer appointed</b>	<b>Officer appointed by</b>
1.	District Revenue Officer, Perambalur District, Perambalur.	The District Collector, Perambalur District, Perambalur vide Lr. No: e.f. b2 / 0070 / 2021 / Dated 26.04.2021
2	District Environmental Engineer, TNPCB, Ariyalur District	The Member Secretary, TNPCB, Chennai vide Lr No: TNPCS / LAW / LA_III / NGT / 008139 / 2021 / Dated 23.04.2021
3	Superintending Engineer, WRD, Middle Cauvery Basin Circle, Trichy-20.	Engineer- in- Chief, WRD & Chief Engineer (General)., PWD, Chepauk, Chennai vide Lr No: S7(3) / 20313 / Trichy Court Case- NGT / OT2 / 2017-2 / Dated 21.04.2021

The above Committee was decided to inspect the dispute area on 29.04.2021 to access the present state of affairs and also the genuineness of the allegation mentioned as ordered by the Hon'ble National Green Tribunal.

## 2.0 Introduction about the alleged area

- V.Kalathur is a village, situated in Veppanthattai Taluk of Perambalur District.
- The total extent of the village is 13.56 Sq.Km and it has a population of about 10245 numbers as per the 2011 senses with 2135 numbers of residential and commercial establishments.
- The villagers depend on agricultural for their livelihood having lands in the vicinity of the village.
- Further the village is situated in the bank of Kallar river.
- As per the gradient of the village the rain water drains into Kallar river.



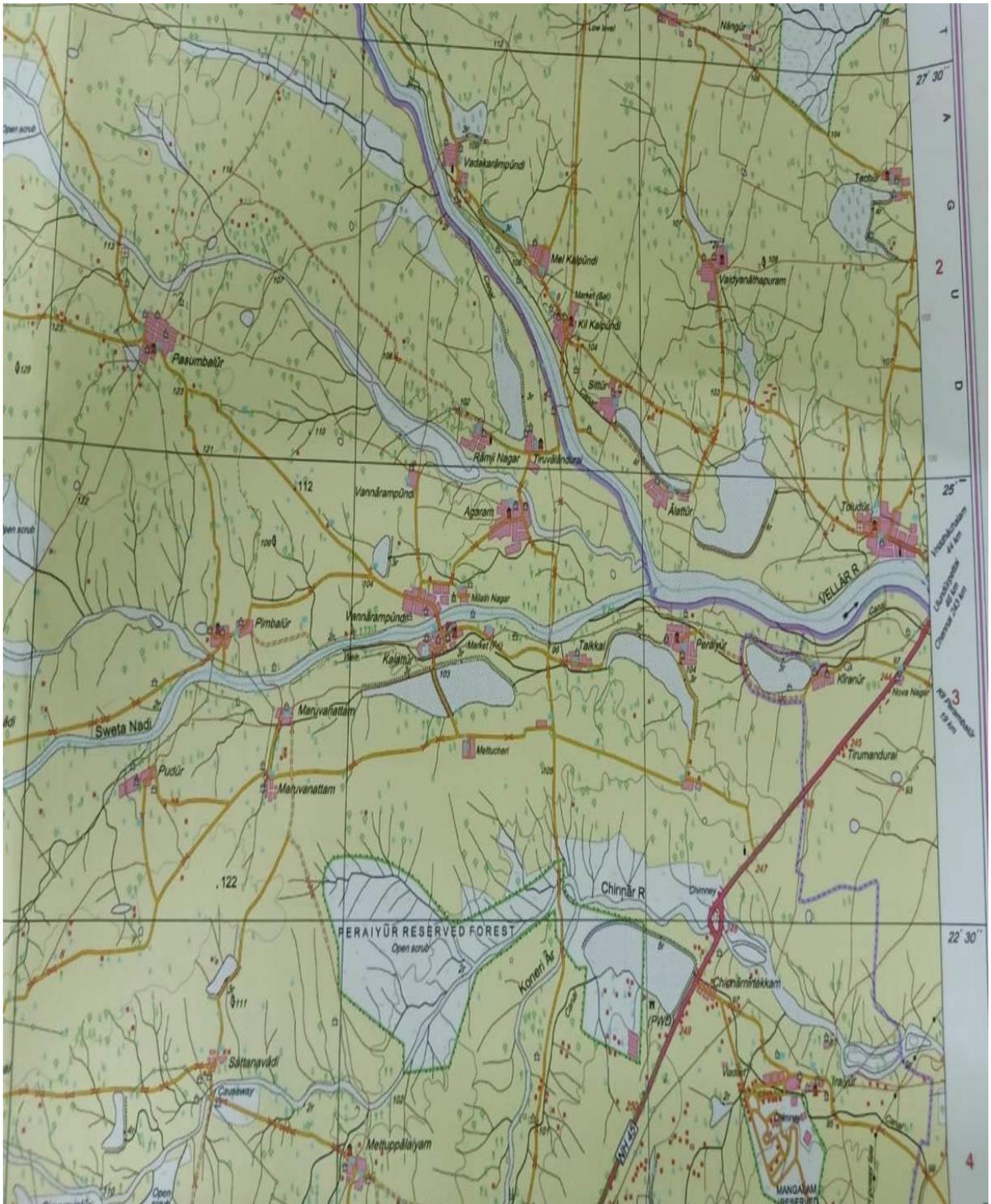
### **3.0 Details about the river Kallar**

The origin of river Kallar is from Pachamalai Hills of Veppanthattai Taluk , Perambalur District and it confluence into the river Vellar in Peraiyar Village, Veppanthattai Taluk ,Perambalur District.The Vellar river finally confluences with Bay of Bengal near Parangipet, of Cuddalore District.

The total length of the Kallar River is 86 Km and the ayacut benefitted is 591 acres. The maximum discharge of this Kallar river is 42,148 cusecs. The width of the Kallar river at V.Kalathur village is about 135.00 m.

The river Kallar is not a perennial river and its source is the rain water during monsoon period. The entire stretch of the river is under the jurisdiction of Water Resources Department.

**The map showing the river Kallar basin.**



#### **4.0. Observations made in relevant of Hon'ble National Green Tribunal order.**

1. It is respectfully submitted that the committee inspected the alleged area at V.Kalathur village on 29.04.2021.
  - The village has a population of 10245 numbers as per the 2011 senses with 2135 numbers of residential and commercial establishments.
  - As directed by the Hon'ble National Green Tribunal, the committee at the time of inspection collected samples of stagnated water at 4 locations in Kallar river and send for analysis to Advanced Environmental Lab, Tamilnadu Pollution Control Board ,Salem, and the detail report of the committee will be furnished on receipt of the Report of analysis from Tamilnadu Pollution Control Board .



**The photograph taken during inspection by the committee**

*W. K. Mani*  
5/5/2021

**District Revenue Officer,**  
Perambalur District,  
Perambalur.

*R. V. T.*  
05/5/2021

**District Environmental Engineer,**  
TNPCB,  
Ariyalur District

*R. V. T.*  
5/5/21

**Nodal Officer cum Member of the Joint Committee  
and Superintending Engineer, WRD,**  
Middle Cauvery Basin Circle,  
Trichy – 620 020.